

BEFORE THE NATIONAL GREENTRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.110 of 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion SUO
MOTU Based on the News Item in
Tamil Newspaper Dinamalar
Chennai Edition dated
13.07.2020, "Different Decisions
On the Issue of Encroachments-
Save Aalapakkam Lake".

...Applicant(s)

Versus

1. The Principal Secretary to
Government, Public Works
Department, Secretariat, Fort St.
George, Chennai - 600 009.
2. The Additional Chief Secretary to
Govt. of Tamil Nadu, Revenue and
Disaster Management Department,
Govt. Secretariat, Fort St. George,
Chennai,
Tamil Nadu - 600 009.
3. The Secretary to Government of
Tamil Nadu, Department of
Environment Govt. Secretariat, Fort
St. George, Chennai, Tamil Nadu -
600 009.
4. Additional Chief Secretary to Govt.
Of Tamil Nadu Municipal
Administration and Water Supply
Department. Govt. Secretariat, Fort
St. George, Chennai,
Tamil Nadu - 600 009.
5. The Chairman, Tamil Nadu
Pollution Control Board No. 76,
Anna Salai, Guindy, 2 Chennai,
Tamil Nadu - 600 032.
6. The District Collector,
Chennai District, 62, Rajaji Salai,
fourth floor, Chennai, Tamil Nadu
600 001.

Area Engineer-XI
Chennai Metropolitan Water Supply
And Sewerage Board
Chennai-600 116

H. Rubey
Area Engineer-XI
Chennai Metropolitan Water Supply
And Sewerage Board
Chennai-600 116

7. Greater Chennai Corporation,
Rep. by its Commissioner,
Ripon Building,
Chennai 600 003.

8. Chennai Metropolitan Water Supply
& Sewerage Board,
Rep by its Managing Director,
No. 1, Pumping Station Road,
Chintadripet,
Chennai-600031.

...Respondent(s)

REPORT FILED BY THE 8th RESPONDENT

I, M.Ramasamy, S/o. E.Munusamy, Hindu, aged about 57 years now working as Executive Engineer in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai do hereby solemnly affirm and sincerely state as follows.

1. I am the Area Engineer - XI of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and 8th Respondent herein and well acquainted with the facts of the case from the connected files.

2. I humbly submit that the Hon'ble Green Tribunal, Southern Zone has given a direction to the CMWSSB as follows:

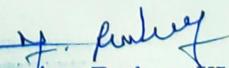
"7. It is seen from the report submitted by the Tamil Nadu Pollution Control Board that they have issued a notice to the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) to complete the Under Ground Sewerage System (UGSS) for connecting the unsewered areas to ensure that untreated sewage not entering into the water body.

8. The CMWSSB is not a party to the proceedings. In order to implement the directions effectively, we Suo Motu implead the CMWSSB as necessary party to the proceeding. So, the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) represented by its Managing Director is Suo Motu impleaded as additional 8th Respondent.

9. Mr. G. Janakiraman entered appearance for the newly added 8th Respondent namely, CMWSSB. So, service complete.

10. The Registry is directed to communicate this order to the newly added 8th Respondent along with the previous orders passed by this Tribunal, copy of the newspaper report and also gist of the Suo Motu proceedings with amended full cause title, so as to enable them to understand their role in mitigating pollution caused to the water body and submit a report to this Tribunal in this regard."

Area Engineer-XI
Chennai Metropolitan Water Supply
And Sewerage Board
Chennai-600 116


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Chennai Metropolitan Water Supply
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Chennai-600 116

3. The Public Works Department (PWD) was designated as the nodal agency by NGT [SZ] for co-ordination and for providing all necessary logistics for this purpose.
4. I hereby submit the status of works carried out by Chennai Metropolitan Water Supply and Sewerage Board for plugging of sewer outfall to Aalapakkam Lake.
5. I hereby submit that Nethaji Nagar located Eastern side of Aalapakkam lake which consists of 4 streets ie., the Nethaji nagar Ist, IInd, IIIrd & IVth street with total length of 452mtr and having around 49 premises. The Under Ground Sewage System already provided has been connected to Balaram Nagar Sewage pumping station in depot -146, Area -XI. The sewage system is functioning well. Out of 49 premises in Nethaji nagar till now, House sewer connections were effected to 18 premises. Notices were issued to remaining premises to avail the house service sewer connection immediately under Illam thorum Inaippu Scheme and it is programmed to effect the sewer connections before March 2022. If fails to avail house sewer service connection, action will be taken by GCC under sub section (5) of sec 202 R/W SEC R/W 357(1) schedule VII of CCMC Act 1919.
6. The action taken by CMWSS Board for plugging of sewer outfall to Alapakkam Lake is hereby submitted before the Hon'ble Green Tribunal for consideration.
7. It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice

Solemnly affirmed at Chennai on this
29th day of January 2022 and signed
his name in my presence

M. P. Subramanian

Area Engineer-XI
Chennai Metropolitan Water Supply
And Sewerage Board
Chennai-600 116.

BEFORE ME

Key E NO 702/2006
(K. Gopi)
No. 16, Law Chambers
High Court
Ch-104.
Advocate, Chennai

Before the National Green Tribunal (Southern Zone)

Chennai,

O.A.No.110 of 2020 (SZ)

Tribunal on its own motion SUO
MOTU Based on the News Item in
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Edition dated 13.07.2020, "Different
Decisions On the Issue of
Encroachments- Save Aalapakkam
Lake" : Applicant

Vs.

Chennai Metropolitan Water Supply
and Sewerage Board (CMWSSB)
represented by its Managing
Director, Santhome Road, MRC
Nagar, Chennai – 28.

: Respondent

REPORT FILED BY 8TH RESPONDENT

G.JANAKIRAMAN
Counsel for 8th Respondent